

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:96  
ANSWERED ON:02.03.2015  
SOCIAL SCHEMES FOR TRIBAL WORKERS  
Rathwa Shri Ramsinh Patalyabhai

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether social security benefits including health care schemes are applicable to large number of female and male tribals working in unorganised sector like kendu leaves, sal leaves, mahuwa and other minor forest produces;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any proposal to bring a special legislation for improving employment conditions and social security of forest workers working in the States; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 96 FOR ANSWER ON 02.03.2015 BY SHRI RAMSINH RATHWA REGARDING SOCIAL SCHEMES FOR TRIBAL WORKERS.

(a) & (b): With a view to provide social security to unorganised workers including unorganised tribal workers, the Government has enacted the "Unorganised Workers' Social Security Act, 2008". The Act provides for constitution of National Social Security Board at the central level to recommend social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganised workers.

Government has already taken various steps to provide social security for the unorganized workers. Some of these schemes are listed as under:

- i. Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
- ii. National Family Benefit Scheme. (Ministry of Rural Development)
- iii. Janani Suraksha Yojana. (Ministry of Health and Family Welfare)
- iv. Handloom Weavers' Comprehensive Welfare Scheme. (Ministry of Textiles)
- v. Handicraft Artisans' Comprehensive Welfare Scheme. (Ministry of Textiles)
- vi. Pension to Master Craft Persons. (Ministry of Textiles)
- vii. National Scheme for Welfare of Fishermen and Training and Extension. (Department of Animal Husbandry, Dairying & Fisheries)
- viii. Janshree Bima Yojana and AamAdmi Bima Yojana. (Department of Financial Services).
- ix. Rashtriya Swasthya Bima Yojana. (Ministry of Labour and Employment).

(c) & (d): No such proposal is under consideration.